

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/161/2017  
NAME OF THE PETITIONER(S) : P P ZIBI JOSE  
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARDS LTD  
UNDER SECTION : 58 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Pringadarshini

Abhinav Parthasarathy

Keerthi K

Akhil Jain

For T.K. Bhaskar

counsel for  
Respondent

B. Abhinav

W

2) P.P. ZIBI Jose

part. in  
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**ORDER**

Representative for the Applicant present and filed the affidavit and an indemnity bond which are placed on record. Counsel for the Respondent filed the counter. Matter is posted for final arguments. Put up on **12.01.2018 at 10.30 A.M.**

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MEMBER (JUDICIAL)

ghk